

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 in CIVIL APPEAL NO. 8302 OF 2003

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

AYUB ALI

Respondent(s)

(For directions)

Date: 17/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. Amarendra Sharan, ASG

Mr. Ashwini Vaish,Adv.

Mr. V.K. Verma,Adv.

For Respondent(s) Dr. G. Lal,Adv.

Mr. D.K. Singh,Adv.

Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

he main matter.

The I.A.No.3 shall be considered along with t

Response to the said I.A. be filed within two weeks. Put up the ma
tter on

10th August, 2006.

(A.S. BISHT)

(PUSHAP LATA BHAR

DWAJ)

COURT MASTER

COURT MASTER